

ITEM NO.101

COURT NO.9

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.4983/2009

THE STATE OF UTTARAKHAND & ANR.

Appellant(s)

VERSUS

RAVI KUMAR (D) THR. LRS . & ORS.

Respondent(s)

([TOP OF THE BOARD]

(IA No. 2/2014 - PERMISSION TO FILE ANNEXURES)

WITH

C.A. No. 4988/2009 (X)

C.A. No. 4984/2009 (X)

C.A. No. 4985/2009 (X)

CONMT.PET.(C) No. 165-168/2007 In C.A. No. 4983/2009 (X)

(FOR EXEMPTION FROM FILING O.T. ON IA 1/2007

C.A. No. 4989-4992/2009 (X)

(FOR [PERMISSION TO FILE ANNEXURES] ON IA /2008)

Date : 15-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s)

Mr. A. Venayagam Balan, AOR

Mr. Krishnam Mishra, Adv.

Mr. Rajeev Kumar Dubey, Adv.

Mr. Ashiwan Mishra, Adv.

Mr. Kamlendra Mishra, AOR

Mr. Atul Sharma, AOR

Mr. Vikas Negi, Adv.

For Respondent(s)

Mr. Nishant Sharma, Adv.

Ms. Adviteeya, Adv.

Mr. Manish Kumar, Adv.

Mr. Amit Kumar, Adv.

Ms. Aparajita Jha, Adv.

Mr. Karan Singh, Adv.

Mr. Rakesh K. Sharma, AOR

Mr. Satyajit A. Desai, Adv.

Mr. Siddharth Gautam, Adv.
Mr. Abhinav K. Mutyalwar, Adv.
Mr. Gajanan N. Tirthkar, Adv.
Ms. Anagha S. Desai, AOR

Mr. A. Venayagam Balan, AOR
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Mr. Harin P. Raval, Sr. Adv.
Mr. Prashant Kumar, Adv.
Mr. Aditya Dev Triguna, Adv.
Mr. Saurabh S. Sinha, Adv.
For M/s. AP & J Chambers, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the appellants and learned Senior
counsel for the respondents at a considerable length.

List the matters for further hearing on 16-02-2023.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
COURT MASTER (NSH)